

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/844/2024 in Company Petition IB/378/2022
NAME OF THE COMPANY	Nagi Power Pvt Ltd
NAME OF THE PETITIONER(S)	Virtual Energy Pvt Ltd
NAME OF THE RESPONDENT(S)	Nagi Power Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/844/2024**

**Present:** Ld. Counsel Mr. Dishit Bhattacharjee for the Applicant.

Ld. Counsel Mr. M. Viswaraj for the Respondent.

Counter filed. Let rejoinder be filed within 2 weeks. **Matter is adjourned to  
06.09.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**